

# HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST  
COURT NUMBER -01

MONDAY, NOVEMBER 04, 2024, AT 02:00 P.M.

HON'BLE THE ACTING CHIEF JUSTICE  
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

APPLICATIONS UNDER THE ARBITRATION AND CONCILIATION ACT, 1996, TRANSFER APPLICATIONS (CIVIL & CRIMINAL) AND WRIT PETITION MISC. SINGLE UNDER ARTICLE 227 OF THE CONSTITUTION OF INDIA - ADMISSION, ORDER AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>* FRESH CASES FOR ADMISSION *</b>				
1	ARBAP/42/2024	R G BUILDWELL ENGINEERS LTD Versus THE GOVERNMENT OF UTTARAKHAND AND ANOTHER	MONIKA PANT SHASHWAT KABI	C.S.C.
2	WPMS/2994/2024	JAMSHED Versus ARVIND KUMAR AND OTHERS	TAPAN SINGH AVNEESH KUMAR NIKHIL KUSHWAHA	
<b>* OLD MATTERS *</b>				
3	WPMS/30/2000	MASROOR ALI KHAN AND ANOTHER Versus STATE OF U.P. THROUGH THE COLLECTOR AND OTHERS	JITENDRA CHAUDHARY SUHAIL AHMED SIDDIQUI B D PANDE SUDHIR SINGH	SUNIL CHANDRA SUDHIR KUMAR RAJENDRA TAMTA ANANT AGARWAL  KIRTI SHARAN AGARWAL C.S.C.
WITH IA/12160/2022 FOR MISCELLANEOUS APPLICATION WITH OBJECTION IA/12161/2022 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY COUNTER				
4	WPMS/800/2007	STATE Versus MOHAN SINGH AND ORS.	R.C. ARYAS.C.	VIPUL SHARMA S.S. YADAV, C.S.C.
WITH MCC/1020/2019 FOR RECALL APPLICATION MCC/1181/2019 FOR RECALL APPLICATION CLMA/14093/2019 FOR SUBSTITUTION APPLICATION CLMA/14094/2019 FOR DELAY IN RECALL APPLICATION IA/15172/2019 FOR MISCELLANEOUS APPLICATION WITH OBJECTION CLMA/15993/2019 FOR DELAY IN RECALL APPLICATION				
5	FA/9/2008	UTTARAKHAND STATE ROAD TRANSPORT CORPORATION Versus JAGAT SINGH RAWAT AND	P C MAULEKHI ASHISH JOSHI	MANOJ SAH DHARMENDRA BARTHWAL RAVI BABULKAR

OTHERS

ANIL K BISHT  
ARVIND  
VASHISTH  
ASHWANI  
KUMAR  
D BARTHWAL  
D S PATNI  
C.S.C.

WITH

IA/9088/2022 FOR SUBSTITUTION APPLICATION  
IA/9089/2022 FOR SETTING ASIDE ABATEMENT APPLICATION  
IA/9090/2022 FOR DELAY IN SETTING ASIDE ABATEMENT APPLICATION

6 WPMS/1736/2009 NAVIN CHANDRA KAVIDAYAL VINOD TEWARI ASHISH JOSHI  
Versus B D UPADHAYAY V.B.S. NEGI  
PRESIDING OFFICER LABOUR C.S.C.  
COURT AND OTHERS

WITH

MCC/1/2024 FOR RESTORATION APPLICATION  
IA/2/2024 FOR DELAY CONDONATION APPLICATION

7 WPMS/1331/2011 STATE OF UTTARAKHAND R.C.ARYA S.C. PRAMOD  
THROUGH COLLECTOR, PAURI BAILWAL  
GARHWAL. AND ANOTHER C.S.C.  
Versus  
PRESCRIBED AUTHORITY  
EVICTION AND ANOTHER

WITH

CLMA/6581/2011 FOR STAY APPLICATION  
CLMA/7254/2020 FOR SUBSTITUTION APPLICATION  
CLMA/7255/2020 FOR DELAY IN SUBSTITUTION  
CLMA/7256/2020 FOR SETTING ASIDE ABATEMENT APPLICATION

8 WPMS/2646/2014 INTERNATIONAL BOOK SWAPNIL BISHT PIYUSH GARG  
DISTRIBUTOR THROUGH ITS AKSHAY C.S.C.  
MANAGER PRADHAN  
Versus VIVEK KUMAR  
B.D. DHASMANA AND OTHERS RAJ

**\* ADMISSION MATTERS (AFTER FRESH) \***

9 WPMS/550/2014 BHAKRA BEAS MANAGEMENT ABHISHEK MOHD MATLOOB  
BOARD THROUGH DEPUTY CHIEF VERMA MANOKAM  
ENGINEER CANAL POWER HOUSE MANISH ARORA NAUTIYAL  
CIRCLE  
Versus  
M/S BHARTIA ELECMECH  
CORPORATION

**\* FOR ORDERS \***

10 C407/13/2021 FAIYAZ AHMED AND OTHERS RAVI BISHT SHASHANK  
Versus PANDEY  
STATE OF UTTARAKHAND AND AKSHAY  
ANOTHER PRADHAN  
SHIKHAR  
KACKER  
G.A.

WITH

## IA/1/2021 FOR STAY APPLICATION

11	C407/30/2022	STATE OF UTTARAKHAND Versus MANSIH BASENT		PAWAN MISHRA
12	C407/9/2023	KISHAN SINGH Versus RITESH PANDEY	GANESH KANDPAL RAJAT PANDEY	
13	C407/14/2023	MAHESH CHANDRA Versus STATE OF UTTARAKHAND AND OTHERS	SHUBHANG DOBHAL HARDIK PRAKASH DEVINDER CHAWDHURY	HARSHIT SANWAL, PANKAJ KAPIL G.A.
14	C24/91/2023	RENU BISHT BHAINSOE Versus RAVI SINGH BHAINSORA	RAVI SHAKAR KANDPAL	GHANSHYAM JOSHI
		WITH IA/1/2023 FOR STAY APPLICATION		
15	C24/99/2023	PARUL Versus ROHIT CHAUHAN	BILAL AHMED	GAURAV SINGH
16	C447/6/2024	RAVLEEN KAUR Versus RAMANDEEP SINGH	NIPUSH MOLA JOSHI CHETNA LATWAL	
17	C24/60/2024	RAVLEEN KAUR Versus RAMANDEEP SINGH	NIPUSH MOLA JOSHI CHETNA LATWAL	MANI KUMAR

**\* ORDERS ON APPLICATIONS \***

18	IA/15596/2023 FOR MISCELLANEOUS APPLICATION IN FA/4/2010	PAWAN HARI (SINCE DECEASED) Versus ARUN HARI AND OTHERS	P. S. BISHT T.S BINDRA PRADEEP CHAMYAL B D PANDE B D PANDE SIDDHARTHA SINGH, P.S. BISHT VIKAS BAHUGUNA ROHIT DHYANI INDU SHARMA SIDDHARTHA SINGH BHUPESH KANDPAL, HEM CHANDRA JOSHI	SHUBHANG DOBHAL RANGOLI PUROHI GAURA DEVI DEV DEVANG DOBHAL MOHAN CHANDRA PANDEDEVESH UPRETI
----	--	---	--	---

## CONNECTED WITH

- 18(1) IA/14198/2023 FOR MISCELLANEOUS APPLICATION  
IN  
FA/5/2010 PAWAN HARI (SINCE DECEASED) INDU SHARMA DEVANG  
Versus BHUPESH DOBHAL  
ARUN HARI AND OTHERS KANDPAL SHUBHANG  
PRADEEP DOBHAL  
CHAMYAL RANGOLI  
P. S. BISHT PUROHIT  
T.S BINDRA DEVESH UPRETI  
B D PANDE MOHAN  
B D PANDE CHANDRA  
VIKAS PANDE  
BAHUGUNA  
ROHIT DHYANI  
HEM CHANDRA  
JOSHI  
SIDDHARTHA  
SINGH
- 19 MCC/3/2024 FOR RESTORATION APPLICATION  
IA/4/2024 FOR DELAY CONDONATION APPLICATION  
IN  
WPMS/2200/2022 UTTARAKHAND POWER CORPORATION LIMITED KARAN ANAND PULAK RAJ  
THROUGH ITS EXECUTIVE N.S.PUNDIR MULLICK  
ENGINEER SAHIL MULLICK  
Versus  
WINDLASS BIOTECH PRIVATE LIMITED
- 20 IA/3/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT  
IN  
WPMS/1428/2023 RIZWAN KSHITIJ SAH SUNIL CHANDRA  
Versus P S BISHT CHANDRA  
ROSHAN LAL AND OTHERS SIDDHARTHA PRAKASH  
SINGH
- 21 IA/1/2023 FOR INTERIM RELIEF APPLICATION  
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT  
IN  
WPMS/1591/2023 JILA SAHKARI BANK LTD SONIYA CHAWLA NEETU SINGH  
Versus (FOR CAVEATOR)  
PRESIDING OFFICER LABOUR COURT AND ANOTHER
- CONNECTED WITH
- 21(1) IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT  
IN  
WPMS/2128/2023 REGISTRAR COOPERATIVE SOCIETIES C.S.C. SONIYA CHAWALA  
Versus NEETU SINGH  
RAJENDRA SINGH KANDIYAL AND (FOR CAVEATOR)  
ANOTHER
- 22 IA/1/2023 FOR INTERIM RELIEF APPLICATION  
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

	IN WPMS/2539/2023	MS TEXPLAS TEXTILES INDIA PVT LTD Versus KEDAR SINGH NEGI	TAPAN SINGH AVNEESH KUMAR	S K PAL JAI KRISHNA PANDEY
23	IA/2/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT IA/3/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IN			
	WPMS/528/2024	CHARAN SINGH AND OTHERS Versus COLLECTOR/ASSISTANT RECORD OFFICER, AND OTHERS	HEMANT SINGH MAHRA DISHA VASHISTH MEENU SHARMA	SHOBHIT SAHARIA (FOR CAVEATOR) C.S.C.
	CONNECTED WITH			
23(1)	IA/7712/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IN			
	WPMS/1627/2018	SHRI SHIVJANAM SINGH AND OTHERS Versus SHRI CHARAN SINGH AND OTHERS	SHOBHIT SAHARIA	ADITYA KUMAR ARYA VINAY BHATT MOHD. SHAFY MOHD HASNAIN RAZA
	CONNECTED WITH			
23(2)	IA/7711/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IN			
	WPMS/1628/2018	SHRI SHIVJANAM SINGH AND OTHERS Versus SHRI CHARAN SINGH AND OTHERS	SHOBHIT SAHARIA	ADITYA KUMAR ARYA VINAY BHATT MOHD. SHAFY MOHD HASNAIN RAZA
24	MCC/2/2024 FOR TIME EXTENSION APPLICATION IN			
	WPMS/587/2024	DAVASHWAR KALA Versus PUNJAB NATIONAL BANK AND ANOTHER	VIJAY KHANDURI M S BISHT	ASHISH JOSHI
25	MCC/2/2024 FOR TIME EXTENSION APPLICATION IN			
	WPMS/785/2024	RAJ PAPERS AND PACKERS VILLAGE KATAIYA AND OTHERS Versus CANARA BANK	KAUSHAL PANDEY AMANJOT SINGH CHADHA AKSHIT GURURANI AMANJOT SINGH CHADHA	SIDDHARTHA SAH
26	MCC/1/2024 FOR CORRECTION APPLICATION IN			
	WPSS/1896/2024	YOGESH CHANDRA JOSHI Versus STATE OF UTTARAKHAND AND	GANESH KANDPAL RAHUL	C.S.C.

## OTHERS

## ADHIKARI

27 IA/1/2024 FOR STAY APPLICATION  
IA/2/2024 FOR URGENCY APPLICATION  
IN  
WPMS/2146/2024 SMIRTI  
Versus  
GAURAV NAITHANI

NARENDRA BALI  
RAJEEV BHATT

BHUWAN BHATT

**\* ORDER MATTERS \***

28 WPMS/1434/2020 M/S DABUR INDIA LIMITED  
Versus  
SANTOSH KUMAR

VINAY BHATT  
MOHAMMAD  
SHAFY  
MOHAMMAD  
HASNAIN RAZA  
ABHAY  
KULSHRESHTHA

RAKSHIT JOSHI  
KARTAVYA  
MISHRA  
D S MEHTA

WITH  
IA/6717/2023 FOR MISCELLANEOUS APPLICATION

CONNECTED WITH

28(1) WPMS/1419/2020 M/S DABUR INDIA LTD.  
Versus  
DEEPAK KUMAR JOSHI

RAVI BABULKAR  
RAVI BISHT

RAKSHIT JOSHI  
KARTAVYA  
MISHRA  
D S MEHTA

29 WPMS/837/2024 SUKHVANT SINGH ANAND  
Versus  
SATESHWAR PRASAD BAUTHIYAL

PIYUSH GARG  
GAURAV  
GOSWAMI

WITH  
IA/1/2024 FOR STAY APPLICATION

**\* ADMISSION MATTERS \***

30 WPMS/884/2015 MAKHAN SINGH  
Versus  
SMT. SIKHA DEVI AND ANOTHER

P. S. BISHT  
KULDEEP S.  
RAWAL  
SIDDHARTHA  
SINGH

ALOK MAHRA

31 WPMS/2789/2015 INDIAN INSTITUTE OF  
TECHNOLOGY ROORKEE  
THROUGH ITS ASSISTANT  
REGISTRAR  
Versus  
ASSISTANT LABOUR  
COMMISSIONER, ROSHNABAD,  
HARIDWAR. AND ANOTHER

VIPUL SHARMA

PANKAJ MIGLANI  
LALIT MIGLANI  
C.S.C.

32 WPMS/1535/2016 VINOD KRISHAN CHATURVEDI  
Versus  
VIJAY KUMAR

SARVESH  
AGARWAL  
RAMJI  
SHRIVASTAVA  
BHARAT TEWARI  
PULAK  
AGARWAL  
SUDHIR KUMAR  
ANANT

VIVEK PATHAK

AGARWAL  
KIRTI SHARAN  
AGARWAL  
VISHESH  
SRIVASTAVA

WITH  
IA/2/2023 FOR MISCELLANEOUS APPLICATION

CONNECTED WITH

32(1)	WPMS/1538/2016	VINOD KRISHAN CHATURVEDI Versus SATISH KUMAR ARORA	SARVESH AGARWAL RAMJI SHRIVASTAVA BHARAT TEWARI PULAK AGARWAL SUDHIR KUMAR ANANT AGARWAL KIRTI SHARAN AGARWAL VISHESH SRIVASTAVA	VIVEK PATHAK
-------	----------------	--	---	--------------

WITH  
IA/2/2023 FOR MISCELLANEOUS APPLICATION

CONNECTED WITH

32(2)	WPMS/1540/2016	VINOD KRISHAN CHATURVEDI Versus SMT. SHASHI GUPTA AND OTHERS	SARVESH AGARWAL RAMJI SHRIVASTAVA BHARAT TEWARI PULAK AGARWAL SUDHIR KUMAR ANANT AGARWAL VISHESH SRIVASATAVA KIRTI SHARAN AGARWAL	VIVEK PATHAK
-------	----------------	---	--	--------------

WITH  
IA/2/2023 FOR MISCELLANEOUS APPLICATION

33	WPMS/3484/2016	MUSTAFA Versus MUBARIK AND OTHERS	NAGESH AGGARWAL	
34	WPMS/3102/2017	SANJAY KUMAR ARYA Versus DEPUTY DIRECTOR CONSOLIDATION AND OTHERS	VIVEK PATHAK IMRAN ALI KHAN	C.S.C.
35	WPMS/630/2018	SHRI PREM SINGH AND ANOTHER Versus SMT. INDRA DAI AND OTHERS	SIDDHARTH JAIN	SAGAR KOTHARI SUNAYNA KOHLI KOTHARI

WITH

CLMA/2689/2018 FOR STAY APPLICATION  
IA/2690/2022 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT

- 36 WPMS/962/2018 SULTAN SINGH ANKURIT RAJ C.S.C.  
Versus DAVID  
ADDI COMMISSIONER GARHWAL D C S RAWAT  
MANDAL AND OTHERS
- WITH  
CLMA/4241/2018 FOR STAY APPLICATION  
IA/9988/2018 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
- 37 WPMS/2371/2018 GORAYA STRAW BOARD MILL PVT. P. S. BISHT NARESH PANT  
LTD PRASANNA C.S.C.  
Versus KARNATAK  
ADDITIONAL COLLECTOR / SIDDHARTHA  
ADDITIONAL DISTRICT SINGH  
MAGISTRATE AND OTHERS
- WITH  
CLMA/11866/2018 FOR STAY APPLICATION
- CONNECTED WITH
- 37(1) WPMS/948/2022 GORAYA STRAW MILL PVT. LTD. PRASANNA NARESH PANT  
Versus KARNATAK C.S.C.  
ADDITIONAL COLLECTOR GIRVEER CHAND  
ADDITIONAL DISTRICT  
MAGISTRATE AND OTHERS
- WITH  
IA/1/2022 FOR INTERIM RELIEF APPLICATION  
IA/6/2023 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT  
IA/7/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT  
IA/8/2023 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT  
IA/9/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
- 38 WPMS/2712/2018 KULWANT SINGH ADITYA SINGH C.S.C.  
Versus PRAGYNAND ABHISHEK  
SANT RAM AND ANOTHER TIWARI VERMA
- WITH  
CLMA/13882/2018 FOR STAY APPLICATION
- 39 WPMS/2097/2019 VIJAY PAL MOHD NAGESH  
Versus ALAUDDIN AGGARWAL  
MAMTA AND OTHERS
- WITH  
IA/10016/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT  
IA/10017/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
- 40 WPMS/2820/2021 SANDEEP KUMAR VIJJAN DHARMENDRA MANI KUMAR  
Versus BARTHWAL  
VINOD SIROHI
- 41 WPMS/1554/2022 JOAINDER JIT PIYUSH GARG C.S.C.  
Versus SUNIL CHANDRA ANANT  
HARDEEP SINGH AND OTHERS AGARWAL  
KIRTI SHARAN  
AGARWAL  
SUDHIR KUMAR
- WITH  
IA/1/2022 FOR STAY APPLICATION



42	WPMS/2475/2023	NIRMALA DEVI Versus STATE OF UTTARAKHAND AND OTHERS	KSHITIJ SAH SIDDHARTHA SINGH	RAHUL CONSUL C.S.C.
	WITH IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT			
43	WPMS/899/2024	NAVEEN CHANDRA PANDEY Versus STATE OF UTTARAKHAND AND OTHERS	D S MEHTA	VINAY BHATT MOHD SHAFY C.S.C.
44	WPMS/1570/2024	MAINPAL DECEASED AND OTHERS Versus HARI SINGH ALIAS BUTA SINGH AND OTHERS	JITENDRA CHAUDHARY DR. KARTIKEY HARI GUPTA	VIVEK PATHAK (FOR CAVEATOR)
	WITH IA/1/2024 FOR STAY APPLICATION			
45	WPMS/1693/2024	PUSHPA GHILDIYAL Versus GURU RAM RAI JI MAHARAJ	RAMJI SHRIVASTAVA VISHESH SRIVASTAVA	
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
46	WPMS/1788/2024	DEEPAK KUMAR AND ANOTHER Versus KHALEEK AHMED AND ANOTHER	NEERAJ GARG YASHPAL SINGH	
47	WPMS/1973/2024	RASHMI GHILDIYAL Versus SURENDRA SINGH RAWAT AND ANOTHER	VIKAS BAHUGUNA	
	WITH IA/1/2024 FOR STAY APPLICATION			
48	WPMS/2157/2024	RATAN SINGH AND ANOTHER Versus BHAGAT SINGH	GANESH KANDPAL RAHUL ADHIKARI	
49	WPMS/2352/2024	SUSHIL KUMAR DIMRI Versus STATE OF UTTARAKHAND AND ANOTHER	SIDDHARTH SINGH NEGI B.S. NEGI	C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
50	WPMS/2727/2024	KANCHAN KUMAR TIWARI Versus HEMLATA TIWARI AND OTHERS	M C UPADHYAY A M SAKLANI	
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			

**\* FOR FINAL HEARING \***

51	WPMS/2418/2014	GIRISH CHANDRA PAHWA Versus	DHARMENDRA BARTHWAL	NARENDRA BALI
----	----------------	--------------------------------	------------------------	---------------

		SATYA PAL SINGH	ANJALI NOLIYAL	
52	WPMS/921/2018	KUNDAN SINGH AND OTHERS	P. S. BISHT	GANESH
		Versus	SIDDHARTHA	KANDPAL
		KISHAN RAM AND OTHERS	SINGH	

=====  
Causelists generated for Bench ID- 1033 and causlist ID- (1001) 24/10/2024 06:09:08 pm(274)

# HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST  
COURT NUMBER 02

MONDAY, NOVEMBER 04, 2024, AT 10:15 A.M.

HON'BLE MR. JUSTICE RAVINDRA MAITHANI

(NO ADJOURNMENT AND PASSOVER SHALL BE ENTERTAINED IN THE MATTERS UNDER THE CAPTION 'FRESH CASES AND OLD MATTERS')

(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

BAIL APPLICATIONS INCLUDING ANTICIPATORY BAIL APPLICATION, CRIMINAL REVISIONS AND CRIMINAL MISC. APPLICATIONS - ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
------	-------------	--------------	---------------------	---------------------

**\* FRESH CASES FOR ADMISSION \***

1	SABA/31/2024	CHANDRA SHEKHAR Versus STATE OF UTTARAKHAND	BILAL AHMED	G.A.
---	--------------	---	-------------	------

2	BA2/296/2024	AMAAN Versus STATE OF UTTARAKHAND	ANKUR SHARMA	G.A.
---	--------------	---	--------------	------

3	CRLR/769/2024	VIPIN KUMAR Versus RICHA SHARMA AND ANOTHER	IMRAN ALI KHAN HARSH VARDHAN DHANIK	
---	---------------	---	---	--

WITH  
IA/1/2024 FOR STAY APPLICATION

4	ABA/1077/2024	POONAM SINGH Versus STATE OF UTTARAKHAND	NAVNEET KAUSHIK	G.A.
---	---------------	--	--------------------	------

WITH  
IA/1/2024 FOR INTERIM BAIL APPLICATION

5	ABA/1078/2024	TASLEEM Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
---	---------------	---	--------------	------

6	BA1/2059/2024	VIDITH AND ANOTHER Versus STATE OF UTTARAKHAND	BILAL AHMED	G.A.
---	---------------	--	-------------	------

7	BA1/2060/2024	SULEMAAN Versus STATE OF UTTARAKHAND	PRANAV SINGH	G.A.
---	---------------	--	--------------	------

8	BA1/2061/2024	ASHIQ Versus STATE OF UTTARAKHAND	PRANAV SINGH	GA
---	---------------	---	--------------	----

9	BA1/2062/2024	MOHD. AASIF Versus STATE OF UTTARAKHAND	PRANAV SINGH	G.A.
---	---------------	---	--------------	------

**\* TIME BARRED (FRESH CASES) \***

10 CRLR/768/2024 SUMAN ARYA AND ANR AND GIRISH  
ANOTHER CHANDRA  
Versus LAKHCHAURA  
SANJAY KUMAR DUSHYANT  
MAINALI

WITH  
IA/1/2024 FOR DELAY CONDONATION APPLICATION

**\* PART HEARD MATTERS \***

11 WPSS/112/2021 MANOJ TYAGI AND OTHERS M C PANT DHARMENDRA  
Versus D S MEHTA BARTH WAL  
STATE OF UTTARAKHAND PANKAJ  
THROUGH PRINCIPAL SECRETARY CHATURVEDI  
AND OTHERS XITIJ KAUSHIK  
NEETI RANA  
C.S.C.  
B D KANDPAL  
MENKA  
TRIPATHI

WITH  
IA/1/2021 FOR INTERIM RELIEF APPLICATION  
IA/9/2022 FOR DIRECTION

**NOTE : PART HEARD.**

CONNECTED WITH

11(1) WPSS/1045/2020 MANOJ TYAGI AND OTHERS BIRENDRA ASHISH JOSHI  
Versus SINGH N S PUNDIR  
STATE OF UTTARAKHAND ADHIKARI DHARMENDRA  
THROUGH PRINCIPAL SECRETARY D S MEHTA BARTH WAL  
AND OTHERS M.C. PANT XITIJ KAUSHIK  
NEETI RANA  
C.S.C.  
B D KANDPAL

WITH  
IA/12310/2021 FOR MISCELLANEOUS APPLICATION

**\* ORDER MATTERS (AFTER FRESH) \***

12 BA1/2560/2023 SULTAN KHAN DHEERAJ JOSHI G.A.  
Versus AISHWARYA  
STATE OF UTTARAKHAND THAPLIYAL  
HARSHPAL  
SEKHON

**\* ORDERS ON APPLICATIONS \***

13 IA/4/2024 FOR SHORT TERM BAIL APPLICATION  
IN  
BA1/144/2024 GURVINDER SINGH BIRENDRA G.A.  
Versus SINGH  
STATE OF UTTARAKHAND ADHIKARI  
ADITYA SINGH  
SIDDHARTH  
SINGH NEGI

**\* ORDER MATTERS \***

14 BA3/32/2023 MAHENDRA SINGH PAWAN MISHRA G.A.  
Versus  
STATE OF UTTARAKHAND

WITH

IA/1/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT  
**NOTE : CONNECTED BA1 1048/2021 AND BA1 1952/2022 ARE DECIDED.**

CONNECTED WITH

14(1) BA1/1048/2021 SHAHRUKH ALI SIDDHARTHA G.A.  
Versus SAH  
STATE OF UTTARAKHAND

CONNECTED WITH

14(2) BA1/1952/2022 SANDEEP DIVYA JAIN G.A.  
Versus SHWETA JAIN  
STATE OF UTTARAKHAND

15 ABA/766/2023 SMT. NEETU YADAV RAHUL CONSUL G.A.  
Versus  
STATE OF UTTARAKHAND

WITH

IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT  
IA/5/2024 FOR DELAY CONDONATION APPLICATION

16 BA1/2253/2023 RANJAN PANDEY PRATEEK G.A.  
Versus TRIPATHI  
STATE OF UTTARAKHAND PANKAJ SINGH  
CHAUHAN,NARE  
NDRA SINGH

17 BA2/120/2024 RAJEEV KUMAR VIKAS ANAND G.A.  
Versus GYAN MATI  
STATE OF UTTARAKHAND KUSHWAHA

18 BA2/171/2024 LAXMAN SINGH VIKAS SINGH G.A.  
Versus YADAV  
STATE OF UTTARAKHAND SHEHNA  
HUSSAIN  
KARAN SINGH  
DUGTAL

19 BA2/250/2024 SANKESH RANA ALIAS SANKET M S DHAPOLA G.A.  
RANA ARUN KUMAR  
Versus  
STATE OF UTTARAKHAND

20 BA2/252/2024 YOGENDRA KUMAR YOGESH BILAL AHMED G.A.  
Versus  
STATE OF UTTARAKHAND

21 CRLR/566/2024 SANDEEP KAUR AND ANOTHER LALIT SHARMA G.A.  
Versus SURAIYA NAAZ  
STATE OF UTTARAKHAND AND  
ANOTHER

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

22 CRLR/617/2024 SANTOSH SINGH AIRI PRABHAKAR AMANJOT SINGH  
Versus JOSHI CHADHA

## SUNITA AIRI AND ANOTHER

WITH

IA/1/2024 FOR STAY APPLICATION

23	ABA/640/2024	YOGESH BHATT ALIAS YOGI BHATT AND ANOTHER Versus STATE OF UTTARAKHAND	LAYBA KHAN AMIT KAPRI	G.A.
24	ABA/642/2024	SHUBHAM Versus STATE OF UTTARAKHAND	GOKUL SHARMA APOORV CHAUHAN RAVI MEHTA DIGVIJAY SINGH BISHT	MANOJ JOSHI, RAJENDRA SINGH AZAD (FOR INFORMANT) G.A.
25	ABA/656/2024	SIMRAN KAUR Versus STATE OF UTTARAKHAND	PANKAJ MIGLANI LALIT MIGLANI RUHANI SAHANI AAKIB AHMED	G.A.

WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

CONNECTED WITH

25(1)	ABA/657/2024	GURMEL SINGH Versus STATE OF UTTARAKHAND	PANKAJ MIGLANI LALIT MIGLANI RUHANI SAHANI AAKIB AHMED	G.A.
-------	--------------	--	---	------

CONNECTED WITH

25(2)	ABA/681/2024	MOFAR SINGH Versus STATE OF UTTARAKHAND	PANKAJ MIGLANI LALIT MIGLANI RUHANI SAHANI AAKIB AHMED	G.A.
-------	--------------	---	---	------

CONNECTED WITH

25(3)	ABA/687/2024	BOOTA SINGH Versus STATE OF UTTARAKHAND	PANKAJ MIGLANI LALIT MIGLANI RUHANI SUHANI AAKIB AHMED	G.A.
-------	--------------	---	---	------

CONNECTED WITH

25(4)	ABA/690/2024	SUKHDEV SINGH Versus STATE OF UTTARAKHAND	PANKAJ MIGLANI LALIT MIGLANI RUHANI SUHANI AAKIB AHMED	G.A.
-------	--------------	---	---	------

CONNECTED WITH

25(5)	ABA/693/2024	SURJEET KAUR Versus STATE OF UTTARAKHAND	PANKAJ MIGLANI LALIT MIGLANI AAKIB AHMED	G.A.
-------	--------------	--	--	------

26	ABA/665/2024	CHIRAG BAWEJA Versus STATE OF UTTARAKHAND	PARIKSHIT SAINI	G.A.
----	--------------	---	-----------------	------

27	BA1/807/2024	TAIYYAB Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
----	--------------	---	--------------	------

28	BA1/814/2024	SHAUKEEN Versus STATE OF UTTARAKHAND	VINAY BHATT, MOHD.SHAFY	GAURAV SINGH (FOR COMPLAINANT) G.A.
	WITH IA/2/2024 FOR URGENCY APPLICATION			
29	BA1/917/2024	GOVIND SINGH Versus STATE OF UTTARAKHAND	KAILASH CHAND JOSHI B M PINGAL	G.A.
	WITH IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT			
30	BA1/930/2024	BLAKA SINGH AND ANOTHER Versus STATE OF UTTARAKHAND	VIKAS KUMAR GUGLANI S.R.S.GILL, MILIND RAJ, KUNDAN SINGH	G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT			
31	BA1/1164/2024	KAJAL Versus STATE OF UTTARAKHAND	VIKAS ANAND GYAN MATI KUSHWAHA	G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT CONNECTED WITH			
31(1)	BA1/1310/2024	SAPNA Versus STATE OF UTTARAKHAND	VIKAS ANAND GYAN MATI KUSHWAHA	G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT			
32	BA1/1300/2024	VEDPAL RANA Versus STATE OF UTTARAKHAND	PARIKSHIT SAINI VAIBHAV SINGH CHAUHAN NAINA MITTAL	ALOK KUMAR (FOR COMPLAINANT) G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT			
33	BA1/1383/2024	MANOJ KUMAR ALIAS MINTU Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION			
34	BA1/1490/2024	SHIVAM ARORA Versus STATE OF UTTARAKHAND	VIKAS KUMAR GUGLANI	G.A.
	CONNECTED WITH			
34(1)	BA1/1280/2024	KRRISH GIROTI Versus STATE OF UTTARAKHAND	PAWAN MISHRA	G.A.
35	BA1/1501/2024	GAURAV Versus STATE OF UTTARAKHAND	NEERAJ GARG RAJENDRA ARYA YASHPAL SINGH	G.A.

WITH  
IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

- |    |               |   |  |  |
|----|---------------|---|--|--|
| 36 | BA1/1513/2024 | AKRAM ALI AND ANOTHER<br>Versus<br>STATE OF UTTARAKHAND | PAWAN MISHRA                             | G.A.   |
| 37 | BA1/1524/2024 | VISHAL MANDAL<br>Versus<br>STATE OF UTTARAKHAND         | RAJENDRA ARYA                            | G.A.   |
| 38 | BA1/1599/2024 | VIDHU RATHI<br>Versus<br>STATE OF UTTARAKHAND           | MILIND RAJ<br>S R S GILL<br>KUNDAN SINGH | ADITYA SINGH<br>(FOR<br>COMPLAINANT)<br>G.A. |

WITH  
IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT  
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

- |    |               |  |  |      |
|----|---------------|--|--|------|
| 39 | BA1/1624/2024 | SHASHI<br>Versus<br>STATE OF UTTARAKHAND | MALA DHAWAN,<br>GEETA SAJWAN,<br>VARNAV<br>SOMWAL,<br>REEMA RANA<br>PREM PRAKASH<br>BHATT (LEGAL<br>AID) | G.A. |
|----|---------------|--|--|------|

WITH  
IA/1/2024 FOR EXEMPTION APPLICATION  
**NOTE : CONNECTED BA1 1960/2023 IS DECIDED.**

CONNECTED WITH

- |       |               |  |                                   |      |
|-------|---------------|--|-----------------------------------|------|
| 39(1) | BA1/1960/2023 | MAHENDRA SINGH ALIAS NANHE<br>Versus<br>STATE OF UTTARAKHAND | HARSHPAL<br>SEKHON<br>VIKAS ANAND | G.A. |
|-------|---------------|--|-----------------------------------|------|

CONNECTED WITH

- |       |               |  |   |      |
|-------|---------------|--|---|------|
| 39(2) | BA1/2071/2023 | SMT. LAXMI SAINI<br>Versus<br>STATE OF UTTARAKHAND | MALA DHAWAN,<br>GEETA SAJWAN,<br>VARNAV<br>SOMWAL,<br>REEMA RANA<br>RAVI SHANKAR<br>KANDPAL(LEGAL<br>AID) | G.A. |
|-------|---------------|--|---|------|

WITH  
IA/1/2023 FOR EXEMPTION APPLICATION  
IA/2/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT  
IA/3/2024 FOR EXEMPTION APPLICATION  
IA/4/2024 FOR URGENCY APPLICATION

CONNECTED WITH

- |       |              |   |  |      |
|-------|--------------|---|--|------|
| 39(3) | BA1/786/2024 | SUNIL<br>Versus<br>STATE OF UTTARAKHAND | SWALEHA<br>HUSSAIN,<br>SIDDHARTH<br>TOMAR<br>MUKUL SINGH<br>DANGI (LEGAL | G.A. |
|-------|--------------|---|--|------|



WITH

IA/1/2024 FOR EXEMPTION APPLICATION

IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

40	BA1/1641/2024	MOHD. ASLAM Versus STATE OF UTTARAKHAND	AKRAM PARVEZ	G.A.
WITH				
IA/1/2024 FOR EXEMPTION APPLICATION				
41	BA1/1649/2024	DEVI PRASAD CHAMOLI Versus STATE OF UTTARAKHAND	SANDEEP KOTHARI ANANYA JAIN	D.C.S.RAWAT (FOR COMPLAINANT) G.A.
42	BA1/1659/2024	ANKIT Versus STATE OF UTTARAKHAND	CHETNA LATWAL NIPUSHMOLA JOSHI	G.A.
43	BA1/1678/2024	AMAN Versus STATE OF UTTARAKHAND	MANI KUMAR	G.A.
44	BA1/1685/2024	VISHWAS KUMAR Versus STATE OF UTTARAKHAND	DEEPAK SHARMA SUMAN SHARMA	G.A.
45	BA1/1692/2024	BHUMI SHARMA Versus STATE OF UTTARAKHAND	SHARANG DHULIA	G.A.
WITH				
IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT				
<b>NOTE : IA 1/2024 IS DEFECTIVE.</b>				
46	BA1/1705/2024	PRAVEEN BALMIKI Versus STATE OF UTTARAKHAND	GAURAV SINGH GAURAV VERMA	G.A.
47	BA1/1710/2024	PRAVEEN BALMIKI Versus STATE OF UTTARAKHAND	GAURAV SINGH GAURAV VERMA	G.A.
WITH				
IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT				
CONNECTED WITH				
47(1)	BA1/1657/2024	PRAMOD ALIAS SONU Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
CONNECTED WITH				
47(2)	BA1/1706/2024	VISHAL DIWAKAR Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
CONNECTED WITH				
47(3)	BA1/1769/2024	ASHISH ALIAS MONTU Versus STATE OF UTTARAKHAND	NARENDRA BALI	G.A.

48	BA1/1739/2024	SALEEM Versus STATE OF UTTARAKHAND	SHEETAL SELWAL	G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT			
49	BA1/1748/2024	ANAMIKA MAITHANI Versus STATE OF UTTARAKHAND	PRABHA NAITHANI AVIDIT NOLIYAL	G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT CONNECTED WITH			
49(1)	ABA/1026/2023	NAJIYA Versus STATE OF UTTARAKHAND	MANI KUMAR	G.A.
50	BA1/1764/2024	ANISH Versus STATE OF UTTARAKHAND	BILAL AHMED	G.A.
51	BA1/1770/2024	VISHAL KUMAR Versus STATE OF UTTARAKHAND	ASHUTOSH POSTI	G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT			
52	BA1/1779/2024	ASIF ALIAS ZILANI Versus STATE OF UTTARAKHAND	C K SHARMA	G.A.
53	BA1/1781/2024	MOHD. WASEEM ALIAS RAJU KALI Versus STATE OF UTTARAKHAND	VIKAS SINGH YADAV KARAN SINGH DUGTAL	G.A.
	WITH IA/1/2024 FOR EXEMPTION APPLICATION			
54	BA1/1792/2024	GOVIND SINGH Versus STATE OF UTTARAKHAND	VINOD SHARMA KAMLESH BUDHLAKOTI SEEMA BELWAL	G.A.
55	BA1/1812/2024	MOHD AZAM ALIAS AJJU Versus STATE OF UTTARAKHAND	RAJAT MITTAL	G.A.
56	BA1/1813/2024	RAVINDRA SELAL Versus STATE OF UTTARAKHAND	VIKAS SINGH YADAV KARAN SINGH DUGTAL	G.A.
57	BA1/1821/2024	VIKRAM KUMAR KUSHWAHA Versus STATE OF UTTARAKHAND	ASHUTOSH POSTI	G.A.
58	BA1/1822/2024	AMIT KUMAR KATHERIA Versus STATE OF UTTARAKHAND	PREM KAUSHAL MAHESH CHANDRA	G.A.

59	BA1/1848/2024	RAVI NEGI Versus STATE OF UTTARAKHAND	KURBAN ALI	G.A.
60	BA1/1881/2024	MOHD. ARIF Versus STATE OF UTTARAKHAND	AKRAM PARVEZ	G.A.
	WITH IA/1/2024 FOR EXEMPTION APPLICATION			
61	BA1/1899/2024	LAEEQ ALIAS HALUA Versus STATE OF UTTARAKHAND	REEMA RANA	G.A.
	WITH IA/1/2024 FOR EXEMPTION APPLICATION <b>NOTE : CASE IS DEFECTIVE.</b>			
62	BA1/1973/2024	AVINASH Versus STATE OF UTTARAKHAND	MANI KUMAR	G.A.
63	BA1/1984/2024	NAFEES Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
64	BA1/2016/2024	JUNAID Versus STATE OF UTTARAKHAND	KAUSHAL PANDEY MEHBOOB RAHI	G.A.
	<b>* ADMISSION MATTERS *</b>			
65	C482/1302/2014	KAILASH CHANDRA GUPTA Versus STATE OF UTTARAKHAND AND OTHERS	D.S.MEHTA KISHORE KUMAR M.C.PANT	G.A.
66	CRLR/258/2024	NIRANKAR GIRI Versus STATE OF UTTARAKHAND	NEETU SINGH ANAMIKA BASIWAL	G.A.
	WITH IA/1/2024 FOR BAIL APPLICATION IA/2/2024 FOR EXEMPTION APPLICATION			
67	CRLR/457/2024	AMIT AGGARWAL Versus STATE OF UTTARAKHAND AND ANOTHER	ESHAN SACHDEVA	BHAWANA KANWAL G.A.
	WITH IA/1/2024 FOR STAY APPLICATION			
68	CRLR/604/2024	CHANDRAPAL SINGH Versus STATE OF UTTARAKHAND	MAHENDRA SINGH RAWAT	G.A.
	WITH IA/1/2024 FOR BAIL APPLICATION			
69	CRLR/608/2024	SANJEEV DUBEY AND ORS AND OTHERS Versus STATE OF UTTARAKHAND AND	MANI KUMAR	DEEP PRAKASH BHATT G.A.

ANOTHER

WITH

IA/1/2024 FOR SUSPENSION OF SENTENCE  
IA/3/2024 FOR URGENCY APPLICATION  
IA/4/2024 FOR COMPOUNDING APPLICATION

70 CRLR/645/2024 JOGENDRA SINGH VAIBHAV SINGH G.A.  
Versus CHAUHAN  
STATE OF UTTARAKHAND NAINA MITTAL

WITH

IA/1/2024 FOR BAIL APPLICATION

71 CRLR/674/2024 RANJEET SINGH MANJU G.A.  
Versus BAHUGUNA  
STATE OF UTTARAKHAND AND D N SHARMA  
ANOTHER

WITH

IA/1/2024 FOR STAY APPLICATION

72 CRLR/719/2024 KULDEEP MUKESH RAWAT G.A.  
Versus  
STATE OF UTTARAKHAND AND  
ANOTHER

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION  
IA/2/2024 FOR EXEMPTION APPLICATION  
IA/4/2024 FOR BAIL APPLICATION

73 CRLR/745/2024 MAHESH SINGH KORANGA PANKAJ KAPIL G.A.  
Versus HARSHIT  
STATE OF UTTARAKHAND AND SANWAL  
OTHERS

WITH

IA/1/2024 FOR STAY APPLICATION

**\* FOR FINAL HEARING \***

74 CRLR/253/2012 MAKKHAN LAL SHARMA ARVIND KUMAR KARAN ANAND  
Versus SHARMA G.A.  
STATE OF UTTARAKHAND AND  
ANOTHER

WITH

CRMA/1451/2012 FOR STAY APPLICATION

CONNECTED WITH

74(1) CRLR/254/2012 MAKKHAN LAL SHARMA ARVIND KUMAR KARAN ANAND  
Versus SHARMA G.A.  
STATE OF UTTARAKHAND AND  
ANOTHER

WITH

CRMA/1452/2012 FOR STAY APPLICATION  
IA/4849/2016 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

75 CRLR/361/2021 JYOTI DEVLAL RADHA ARYA BHUWAN BHATT  
Versus RAJ KUMAR G.A.  
STATE OF UTTARAKHAND AND SINGH  
ANOTHER

WITH

IA/1/2022 FOR MISCELLANEOUS APPLICATION WITH OBJECTION

76	C482/46/2022	RATNESH KUMAR GUPTA Versus STATE OF UTTARAKHAND AND OTHERS	RAJENDRA ARYA AMIT TIWARI VINAYAK PANT VARAD DWIVEDI	PRABHU DAYAL TIWARI,ANIL KUMAR,RAVI BISHT,SURYA KUMAR G.A.
	WITH IA/5/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION IA/6/2024 FOR MISCELLANEOUS APPLICATION CONNECTED WITH			
76(1)	C482/729/2022	RANGILAL SHARMA Versus STATE OF UTTARAKHAND AND ANOTHER	B D JHA PREETI JHA PRIYANKA JHA P C PETSHALI	ANIL KUMAR SURYA KUMAR PRABHOO DAYAL TIWARI G.A.
	WITH IA/3/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT CONNECTED WITH			
76(2)	C482/225/2024	NAVEEN PORWAL Versus STATE OF UTTARAKHAND AND ANOTHER	B D JHA PREETI JHA PRIYANKA JHA P C PETSHALI	KSHITIJ SAH SIDDHARTHA SINGH G.A.
	WITH IA/1/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT			
	<b>* <u>ORDERS ON APPLICATIONS (URGENCY) *</u></b>			
77	CRLR/529/2024	RAVLEEN KAUR Versus STATE OF UTTARAKHAND AND ANOTHER	NIPUSH MOLA JOSHI CHETNA LATWAL	G.A.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION IA/2/2024 FOR URGENCY APPLICATION			
78	CRLR/679/2024	BASANT SINGH KUMAIN Versus AJAY SINGH BISHT	RAKSHIT JOSHI ADITYA PRATAP SINGH	GAURAV KANDPAL, ATRIE ADHIKARI
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IA/2/2024 FOR BAIL APPLICATION IA/3/2024 FOR URGENCY APPLICATION IA/4/2024 FOR MISCELLANEOUS APPLICATION			
79	BA1/1080/2024	SAGEER MALIK Versus STATE OF UTTARAKHAND	HARSHPAL SEKHON	G.A.
	WITH IA/1/2024 FOR URGENCY APPLICATION IA/2/2024 FOR URGENCY APPLICATION			
80	BA1/1451/2024	SHOBHIT THAPA Versus STATE OF UTTARAKHAND	BHUWAN BHATT	G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT			

=====  
Causelists generated for Bench ID- 1057 and causlist ID- (1001) 24/10/2024 06:26:19 pm(107)